

WRITTEN ANSWERS TO QUESTIONS

[English]

Book Stall Agreements

*532-A. DR. S. JAGATHRAKSHAKAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the book-stall agreements have different terms and conditions on Southern, South Central and Eastern, Northern and North-Eastern Railways; and

(b) whether the contractors on Southern, Western and Eastern Railways are allowed to sell stationery goods at book-stalls as per agreements with them?

THE DEPUTY MINISTER IN THE MINISTER OF RAILWAYS (SHRI MAHABIR PRASAD): (a) There are some variations.

(b) On Southern Railway, bookstall contractors are allowed to sell stationery items. These are not allowed on Eastern and Western Railways.

Profits expected from Coca Cola Project

*534. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to refer to the news report 'Coca Cola project to generate super profits' appearing in the Economic Times of 8 January, 1989 and state:

(a) whether Coca Cola is going to generate profits of Rs. 18.7 crore as on investment of Rs. 3.5 crore:

(b) whether all the profits earned by the

company are fully repatriable; and

(c) if so, the conditions on repatriation?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (c). The scheme is not cleared so far. The Company has in its application projected a total profit of Rs. 18.76 crores over a five year period on an investment of Rs. 3.5 crores. An amount of Rs. 5.56 crores only is proposed to be repatriated out of that profit as dividend.

Alleged violation of FERA by organisers of Planning Rural Urban Integrated Development

*535. SHRI RAM BAHADUR SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether some organisers of "Planning Rural Urban Integrated Development through education" were apprehended by the Enforcement Directorate on November 24, 1988 in Bombay and also arrested in connection with the performance by foreigners and illegal payment in violation of FERA;

(b) if so, the details of the cases; and

(c) what further action has been taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The Directorate of Enforcement conducted searches at the premises of "Planning Rural Urban Integrated Development through Education", Bombay and residential premises of its chief functionary on 3.12.88. The chief functionary of the said organisation was arrested and subsequently released on bail. Investigations are in progress.